

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

ORDER

Imphal, the 22nd July, 2021.

No.HCM/E-44/2017-Estt/Pt.IV

Hon'ble the Chief Justice is pleased to extend the services of the following employees to the post as shown against their names on contractual basis for a period of another 1 (one) year i.e. from June,2021 to June,2022 as per the concurrence given by the Hon'ble eCommittee, Supreme Court of India. Their effective date of extension and monthly fixed honorarium are also shown against their names.

Sl. no.	Name of employees	Name of the Post	Effective Date of Extension of Year 5	Salary per Month for the Year 5 (Amount in Rs.)
1	Rajkumar Thoithoisana Mangang	Sr. Technical Officer	7 th June,2021	45,095/-
2	Okram Rakesh Singh	Developer	16 th June,2021	36,908/-
3	Khaidem Rajiv Singh	Developer	7 th June,2021	36,908/-
4	Laimayum Bulbul Sharma	Technical Assistant	7 th June,2021	28,989/-
5	ShamurailatpamBasudeva Sharma	Technical Assistant	7 th June,2021	28,989/-

By order etc.:-

Sd/-

**(Golmei Gaiphulshillu)
Registrar General
High Court of Manipur**

Endt. No. No.HCM/E-44/2017-Estt/Pt.IV/ 92223-40

Imphal, the 22nd July, 2021

Copy to:-

1. The Commissioner of Vigilance, Manipur.
2. The Accountant General, Manipur.
3. The Registrar (Judl.)/(Admn./PM&P), High Court Of Manipur.
4. The CPC, Central Project Co-ordinator, High Court of Manipur.
5. The Joint Registrar (Admn./ PM&P), High Court of Manipur.
6. All the Deputy Registrars/Language Officer (Special Officer), High Court of Manipur
7. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
8. All the Assistant Registrars/L.R.O/Chief Translator/All Court Managers, High Court Manipur.
9. The System Analyst, High Court of Manipur (for uploading the same in Official Website).
10. The P.S. to Hon'ble Mr. Justice L.S. Jamir, High Court Manipur.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
12. The P.S. to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S. to Hon'ble Mr. Justice A.Bimol Singh, High Court of Manipur.
14. The Private Secretary to the Registrar General, High court of Manipur.
15. All The Supdt./Stamp Reporter/Court Officers/Protocol Officer/Computer Programmer, High Court of Manipur.
16. Persons concerned
17. The Order Book/Guard File
18. Concerned File.


**Registrar General
High Court of Manipur**